

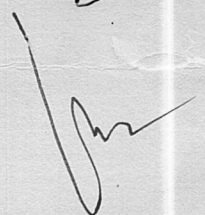
OA No. 790/04
MA No. 4734/05

29-4-07

Honble Mr. Justice Khur Khan, V.C.

Sri Saurabh holding brief holder
of Sri S. Singh counsel for the respondents.

Union of India has moved application
for extending the time for compliance of
direction given in the C.A. Sri Saurabh
states that compliance of the direction
have already been made so application
of extension of time has become
infructuous. Application is accordingly
~~is~~ rejected as infructuous.


V.C.

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